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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 320/2021 & I.A. 8420/2021, I.A. 13602/2022, I.A. 1724/2024, I.A. 3873/2024, I.A. 3874/2024

RESIDENT DOCTORS ASSOCIATION, ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS), RISHIKESH AND ORS.

..... Plaintiffs

Through: Mr. Akhil Sibal, Sr. Advocate with

Mr. Kotla Harshavardhan, Ms. Asavari Jain and Ms. Rishbha Arora,

Advocates.

versus

RAM KISHAN YADAV ALIAS SWAMI RAMDEV AND ORS.

..... Defendants

Through: Mr. Inderbir S. Alag, Sr. Adv. with

Mr. Rohit Gandhi, Ms. Simranjeet Singh, Mr. Rishabh Pant, Ms. Apurbaa Dutta, Mr. Hargun Singh Kalra and Ms. Akshita Nigam,

Advocates for D-1 to D-6.

Mr. Deepak Gogia and Mr. Aadhar

Nautiyal, Advocates for D-9.

CORAM:

HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI O R D E R

ORDER 27.02.2024

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For further submissions by Mr. Inderbir Singh Alag, learned senior counsel for defendant Nos. 1 to 6, re-notify on 19th March 2024.

ANUP JAIRAM BHAMBHANI, J

FEBRUARY 27, 2024/V.Rawat